

(By Circulation)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 28th of August 2000.

CORAM :-

Hon'ble Mr. S. Biswas , Member(A)

Review Application No. 30 of 2000

In

Orginal Appplication No. 763 of 1995.

1. K. P. Srivastava, S/o J. K. Lal
R/o Basant Nagar, Ram Nagar, Varanasi.

2. Surendra Kumar Srivastava, S/o K. P.
Srivastava, R/o Basant Nagar, Ram Nagar,
Varanasi.

..... Applicants.

Counsel for the applicants:- Sri S.K. Dey

Sri S.K. Mishra

V E R S U S

1. Union of India through the General
Manager , E. Railway, Calcutta.

2. The Divisional Railway Manager,
E. Railway, Mughalsarai.

3. The Sr. DEE (TRS) E. Rly. Mughalsarai.

4. The Senior M.S. E. Rly. Mughalsrai.

..... Respondents.

Counsel for the respondents :-

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O R D E R

(By Hon'ble Mr. S. Biswas, Member-A)

I have gone through the review application. The specific refferance regarding the period from 16.02.1992 to 31.08.94 when the applicant was ^{Statutory} ~~on~~ unothrised leave ^{so} ~~and~~ has been considered in para 6 of the order and the case was dismissed after taking into consideration the facts which indicates the absence of the applicant during this period. The citations made at that time had also been ^{found to be} ~~out of context.~~

2. The case was dismissed on merits. It was shown that the applicant was not declared medically unfit ^{for job} by the medical authorities of the department as well as by any Board. He retired on due date with full retirement benifits. The review application is therefore rejected.

S. Biswas
Member (A)

/Anand/